

	1	2	3	4	5
3. Profitability ratios :					
(a) Gross margin to CE (%)		17.94	18.83	18.01	17.33
(b) Gross profits to CE (%)		10.88	11.59	11.39	11.57
(c) Net profits to CE (%)		2.23	2.00	2.33	2.78
4. Value of exports (Rs. crores)		7086	8980	10338	11936
5. Value added (Rs. crores)		31922	35213	38509	41466

(b) Several steps have been taken by the Government to improve efficiency of Public Sector Undertakings (PSUs) including strengthening the Memorandum of Understanding (MOUs) with public sector enterprises, delegation of more powers to the Board of Directors, allowing PSUs to form joint ventures and the raise fresh equity from the market, disinvestment of Government equity in selected PSUs, reference of sick companies to the Board for Industrial and Financial Reconstruction (BIFR), establishment of National Renewable Fund (NRF) to facilitate training and redeployment of workers and to finance voluntary retirement scheme (VRS)

[Translation]

Capital Investment in Public Sector

*149 JUSTICE GUMAN MAL LODHA : Will the Minister of INDUSTRY be pleased to state

(a) the number of industrial units being run in the public sector at the end of 1991-92 and 1995-96;

(b) the amount of capital investment made in these units during 1991-92 and 1995-96;

(c) the number of workers working in these units year-wise during the above years separately;

(d) whether the amount of losses in these units has also increased during the last three years; and

(e) if so, the extent of increase in losses suffered during 1995-96 as compared to 1993-94?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) to (c) Details showing the number of Central PSUs, capital investment and number of employees in them at the end of 1991-92 and 1993-94, upto which period only information is available, is given below :

	No of Central PSUs	Investment by way of equity & loan (Rs. in crores)	No of regular employees (in lakhs)
At the end of 1991-92	246	135445	21.84
At the end of 1993-94	246	164332	20.69

(d) and (e). Out of the 246 PSEs during 1991-92, 102 PSEs incurred loss of Rs. 3723 crores and during 1993-94, 117 PSEs incurred loss of Rs. 5287 crores. However all PSEs taken together earned overall profit of Rs. 2355 crores in 1991-92 and Rs. 4435 crores in 1993-94.

[English]

Income Tax due against Foreign Banks

*150 SHRI DADA BABURAO PARANJPE : Will the Minister of FINANCE be pleased to state

(a) the names of the foreign banks in India which are defaulters in payment of income tax as on date;

(b) the amount due against each of the banks; and

(c) the steps taken by Government so far to recover the said amount?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b) The names of foreign banks against whom Income-tax demand remained outstanding as on 1-7-1996 are as under :-

S No.	Name of the Foreign Bank	Amount Outstanding as on 1-7-1996 (Rs. in crores)
1	2	3
1.	Deutsche Bank	29.42
2.	Credit Lyonnais	00.30
3.	Hong Kong & Shanghai Bank	6.05
4.	Bank of Bahrain & Kuwait	1.25
5.	Oman International Bank	42.10
6.	Standard Chartered Bank	8.98
7.	Banque Indosuez	12.15
8.	Banque National De Paris	164.19
9.	Mashreq Bank (Bank of Oman)	0.70
10.	Abu Dhabi Commercial Bank	2.50
11.	Societe Generale	0.28
12.	American Express Bank	6.99